

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 6TH DAY OF DECEMBER, 2000

Original Application No.1031 of 1997

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

K.B.Pandey,son of Late Satya Ram pandey  
Resident of Pandey Bhawan, Mohalla  
Adarsh Nagar, Post Basarapatpur  
Gorakhpur.

... Applicant

(By Adv: Shri S.K.Om)

Versus

1. Union of India,through the General Manager, N.E.Railway Gorakhpur.
2. Chief Personnel Officer N.E. Railway,Gorakhpur.
3. Senior Divisional personnel Officer N.E.Railway, Lucknow
4. Chief Commercial Superintendent N.E.Railway,Gorakhpur.

... Respondents

(By Adv: Shri A.K,Gaur)

O R D E R(Oral)

(By Hon.Mr.Justice R.R.K.Trivedi,V.C.)

By this application u/s 19 of A.T.Act the applicant has challenged the order of transfer dated 3.9.1997 by which he had been transferred from Lucknow Division to Samastipur Division on administrative grounds. From the order it appears that a post of Travelling Ticket Examiner(TTE) in the grade of 1400-2300 was transferred on temporary basis for a period of six months from Lucknow Division to Samastipur Division and On this transferred post applicant was transferred. There is nothing on record that this order was further extended beyond the period of six months. The transfer order was passed three years before. Thus there remains nothing to be decided in

..p2

:: 2 ::

this application as the impugned order of transfer ~~is~~ <sup>was</sup> only for a period of six months, for which the post was transferred. If the respondents ~~is~~ <sup>are</sup> still keen to transfer the applicant from Lucknow Division to Samastipur Division they will have to pass a fresh order in accordance with law.

This petition is disposed of accordingly with no order as to costs.



VICE CHAIRMAN

Dated: 6.12.2000

Uv/